

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 14**  
**(IB)-282(PB)/2024**

**IN THE MATTER OF:**

Jag Mohan Garg

... Applicant/Petitioner

**Order under Section 94(1) of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 02.07.2024**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 03.07.2024.

-sd-  
**(Kamal Sultanpuri)**  
**Joint Registrar**

VINOD ARORA- 02.07.2024